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Central Administrative Tribunal,  
Principal Bench

O.A. No.2437 of 2002

New Delhi this the 19th day of September, 2002

Hon'ble Mr. Justice V.S. Aggarwal, Chairman  
Hon'ble Mr. M. P. Singh, Member (A)

1. Shri K.L. Sharma, S/o Late Shri N.Mal R/o T-147, Indra Colony, Narela, Delhi, retired on 31.12.2001 as Welfare Officer from the Department of Social Welfare, Govt. of N.C.T. of Delhi.
2. Shri P.D. Napat S/o Late Shri Soni Lal R/o 191, Saraswati Vihar, Housing Board Colony, Gurgoan, retired on 31.10.2001, as Welfare Officer from the Department of Social Welfare, Govt. of N.C.T. of Delhi.
3. Smt. Sushma Lal W/o Shri Har Govind Lal R/o D-3/3181, Vasant Kunj, New Delhi, retired on 31.12.2001, as Welfare Officer from the Department of Social Welfare, Govt. of N.C.T. of Delhi.
4. Smt. Saroj Arora W/o Dr.P.Arora, R/o C-4-D/66b, Janak Puri, New Delhi working as Welfare Officer from the Department of Social Welfare, Govt. of N.C.T. of Delhi, presently posted at Village Cottage Home, A-38, Kirti Nagar, New Delhi.
5. Shri V.N. Pandey S/o Late Sh. R.C. Pandey R/o A-6A, Shish Ram Park, Uttam Nagar, New Delhi, working as Prison Welfare Officer in the Department of Social Welfare, Govt. of N.C.T. of Delhi, presently posted through Probation Services at Central Jail, Tihar, New Delhi.
6. Mrs. Harsh Sarin W/o Shri S.K. Sarin R/o E-10, Prasad Nagar, Phase-II, New Delhi -110005, working as Probation Officer in the Department of Social Welfare, Govt. of N.C.T. of Delhi, presently posted at Observation Home for Girls, Nirmal Chhaya Complex, Jail Road, New Delhi.
7. Ms. Kirti Sharma D/o Late Shri Ravi Duttt Sharma, C/o Mrs. Laxmi Sharma, Flat No.154, Pocket-D-15, Sector-7, Rohini, Delhi working as Welfare Officer in the Department of Social Welfare, Govt. of N.C.T. of Delhi, presently posted at Foster Care Home Services, Nirmal Chhaya Complex, Jail Road, New Delhi

- Applicants

(By Advocate : Shri L.R. Goel)

Versus

1. Govt. of N.C.T. of Delhi, through Chief Secretary, Delhi Adminn., New Secretariat Building, I.P. Estate, New Delhi-110002.
2. The Secretray, Department of Social Welfare, Delhi Adminn. New Secretariate Building, I.P. Estate, New Delhi-110002.
3. The Director, Department of Social Welfare, Govt. of N.C.T. of Delhi, 1, Canning Lane, Kasturba Gandhi Marg, New Delhi-110001.

- Respondents

ORDER (ORAL)

Mr. Justice V.S. Aggarwal, Chairman:

MA 2053/2002

MA 2053/2002 is allowed subject to just exceptions. Filing a joint application is permitted.

OA 2437/2002

The applicants joined the Department of Social Welfare, Govt. of N.C.T. of Delhi as Welfare/Probation Officers more than 24 years back. None of them is alleged to have been promoted during this period. The grievance of the applicants is that they have not been even given the benefit of Assured Carrier Progression Scheme despite their eligibility and having represented to that effect.

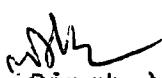
2. At this stage, when the rights of the respondents are not likely to affect, we deem it unnecessary to show cause notice while deciding/disposing the present application. It is directed that the respondents will go into the representations (Annexures A-8 to A-21) and also the fact that the other similar persons specifically

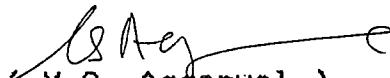
*M. Ag*

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alleged to have been given the Assured Carrier Progression Scheme vide annexure A-6. Speaking order in this regard should be passed within a period of three months from the date of receipt of the certified copy of this order.

3. Accordingly present OA is disposed of.

  
( M.P. Singh )  
Member(A)

  
( V.S. Aggarwal )  
Chairman

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